Pending Power Projects of Maharashtra

213. SHRI JAGIR SINGH DARD: SHRI SHIVAJIRAO GIRIDHAR PATIL:

Will the Minister of POWER be pleased to state:

(a) what is the status of the eight power projects of Maharashtra pending with Government for approval since 1978;

- (b) whether there is any minimum time limit within which the state can expect the approvals; and
- (c) what are the reasons for delay with respect to each project?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The following power projects of Maharashtra are pending for approval of Central Government:

Sì. Name of Project Present status No. 1. Bhivpuri pumped Storage Scheme (Hydro) Techno-economically cleared by CEA and $(1\times90 \text{ MW})$ is awaiting investment decision. 2. Western Maharashtra TPS (BSES Ltd.) Techno-economically cleared by CEA and (Thermal) (500 MW) is awaiting investment decision. The following power projects of Maharashtra are being examined in Central Electricity Authority for accord of techno-economic clearance. Pimplegaon Joge Pumped Storage Environment clearance is pending. Replies (H) $(2 \times 300 = 600 \text{MW})$ to CEA/CWC comments awaited. Barge Mounted Power Plant by M/s Confi-2 All linkages/clearances awaited. dence Shipping Co. Ltd. Maharashtra 3. -110 MW -Near Dabhol Dabhol CCGT by M/s Enron Power - All linkages/clearances awaited. Corpn. USA and General Electric Corpn. USA -2000 MW/2550 MW.

(b) and (c) Techno-cconomic clearance and investment approval depend upon several factors including comprehensiveness of the project report received from the Project authorities in replying to various comments/ observations made by the Central Electricity Authority and/or Central Water Commission, availability of various inputs and clearances such as fuel availability, transportation of coal, gas, port facilities, water availability, clearance from Environment and Forest angles, constraints of funds, etc. In view of this, it is impossible to assess as to how long it may take for obtaining the requisite statutory clearances from all concerned to finally accord clearance to the concerned projects.

Floating of Global Tenders for Teesta III Projects by N.H.P.C.

214. SHRI DEBABRATA BISWAS: SHRI SHIVAJIRAO GIRIDHAR PATIL:

Will the Minister of POWER be pleased to state:

- (a) whether the National Hydroelectric Power Corporation has gone for global tenders for Rs. 1880 crores Teesta-III Project;
- (b) whether the contract has been finalised:
- (c) if so, what are the details and the terms and conditions of the contract so entered into; and
- (d) what is the present status of the Project?